

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 02.12.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

For Judgment

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---|--|-------------------------------|-----------------------------------|
| 1. | Comp. App. (AT) (Ins) No. 183 of 2021 | Arrow Engineering Ltd. Vs. Golden Tobacco Ltd. | Vikas Mehta | Dhaval Deshpande Yash Jariwala |

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Case)

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|----|---|--|--------------------|--|
| 2. | Comp. App. (AT) (Ins) No. 1003 of 2021 (With Defects) | Rajasthan Drugs and Pharmaceuticals Ltd. Through its Authorised Representative Laiqur Rahman Khan Vs. ATE Project Pvt. Ltd. & Ors. | Manoj K. Srivastwa | |
|----|---|--|--------------------|--|

For Hearing

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|----|--|---|---------------|--|
| 3. | Comp. App. (AT) (Ins) No. 385 of 2020 (PH) | Bishal Jaiswal Vs. Asset Reconstruction Company (India) Ltd. & Anr. With | Sandeep Bajaj | Abhirup Das Gupta Ishaan Duggal-R1 Sanjeev Kumar-R2 Pankaj Dhanuka-IRP Anshul Sehgal |
| 4. | Comp. App. (AT) (Ins) No. 903 of 2021 (PH) | Bishal Jaiswal Vs. Asset Reconstruction Company (India) Ltd. & Anr. | Sandeep Bajaj | Abhirup Das Gupta Ishaan Duggal Bhawana Sharma-R1 Swarnendu Chatterjee Naman Kamdar-R2 |

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By order of Hon'ble Chairperson
-sd/-
Registrar